

**Break up of Applications for Advance Rulings in Customs, Central Excise and  
Service Tax up to the month of September, 2020:-**

|                                  |          |           |
|----------------------------------|----------|-----------|
| <b>Opening Balance</b>           | <b>:</b> | <b>87</b> |
| <b>Receipt during the month</b>  | <b>:</b> | <b>06</b> |
| <b>Total</b>                     | <b>:</b> | <b>93</b> |
| <b>Disposal during the month</b> | <b>:</b> | <b>00</b> |
| <b>Closing Balance</b>           | <b>:</b> | <b>93</b> |

**Note:-** Apart from the above cases two representations have been received against the Rulings which are as under:-

(i) Commissioner of Central Tax, Gandhidham has given representation against Rulings No. AAR/CE /01/ 2018 dated 16.03.2018 in respect M/s Welspun India Limited, Welspun House, 6<sup>th</sup> Floor, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel (W), Mumbai-400013.

(ii) Commissioner of Customs, Chennai-II has given representation against Rulings No. AAR/44/Cus/02/2017 dated 31.03.2017 in respect of M/s ISHA Exim, P-586, Block-N, New Alipur, Kolkata, West Bengal-700053.